

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:957
ANSWERED ON:01.03.2011
SUGAR EXPORT
Rani Killi Krupa

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the sugar exports are likely to decline in view of rising prices;
- (b) if so, the details thereof; and
- (c) the extent to which the sugar exports are likely to be affected by rising prices?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): The Central Government has currently allowed only the Advance Authorization holders who imported raw sugar from 21.09.2004 to 15.04.2008 and 17.02.2009 to 30.09.2009 on "ton-to-ton" basis to export sugar to fulfill their balance export obligation. They are required to export sugar within the stipulated period or else pay the penal customs duty. Presently, the prices of sugar in the domestic market are lower than international prices. Since, the prices are higher in the international market than domestic prices, the question of decline in sugar exports should not arise.